

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3813
ANSWERED ON:27.04.2012
CHILDREN INVOLVED IN CRIMES
Choudhary Shri Bhudeo

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether her Ministry proposes to create awareness against crimes among juveniles to curb the increasing tendency of crime among them;
- (b) if so, the details thereof;
- (c) the steps taken by her Ministry to rehabilitate the juveniles who are involved in crimes;
- (d) whether her Ministry has held consultation with Ministry of Information and Broadcasting to monitor/scrutinize programmes wherein juveniles are shown involved in criminal activities; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (c): As per the latest National Crime Records Bureau's (NCRB) report, 'Crime in India 2010', the offences under Indian Penal Code (IPC) and Special and Local Laws (SLL) by children have decreased by 5% and 40.8% respectively as compared to 2009. Children may commit offences due to various socio-economic reasons. However, a child who has committed an offence and placed in a Observation/Special Home is encouraged to lead an honest life through education, counselling and vocational training as provided for under the Juvenile Justice (Care and Protection of Children) Act (JJ Act). Such children in conflict with law, who are not placed in the Homes, may also be provided counselling.

The Government, in the Ministry of Women and Child Development, is providing financial assistance to the State Governments/UT Administrations under the Integrated Child Protection Scheme (ICPS) for setting up of and maintenance of Observation Homes and Special Homes for such children wherein they are provided food, education, vocational training, counseling etc. Under ICPS financial assistance is also provided to State Governments/UT Administrations inter-alia for after care services for children leaving the Homes to help sustain them during the transition from institutional to independent life. The services include housing facilities, vocational training, help to gain employment, counseling and stipend etc.

(d): No, Madam.

(e): Does not arise.